



NOTIFICATION No.126/2020

**SITTING ARRANGEMENTS FOR DUSSEHRA HOLIDAYS 2020
FOR THE PRINCIPAL SEAT AT MADRAS
AND MADURAI BENCH OF MADRAS HIGH COURT, MADURAI**

It is hereby notified that the following sitting arrangements are made for Dussehra Holidays - 2020, i.e., from 17.10.2020 (Saturday) to 27.10.2020 (Tuesday) for the Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai.

1. The Hon'ble Thiru. Justice V.Parthiban, The Hon'ble Thiru. Justice P.Velmurugan, The Hon'ble Dr. Justice G.Jayachandran, The Hon'ble Thiru. Justice G.R.Swaminathan, The Hon'ble Ms. Justice P.T.Asha and The Hon'ble Thiru. Justice C.Saravanan will sit at Principal Seat at Madras as Vacation Judges on 22.10.2020 (Thursday), to dispose of urgent matters.

2. The Hon'ble Thiru. Justice K.Kalyanasundaram and The Hon'ble Thiru. Justice Abdul Qudhose will sit at Madurai Bench of Madras High Court, Madurai, as Vacation Judges on 22.10.2020 (Thursday), to dispose of urgent matters.

3. Their Lordships will sit to dispose of the urgent matters as follows:-

PRINCIPAL SEAT AT MADRAS

<i>Sl.No</i>	<i>HON'BLE JUDGES</i>	<i>SUBJECT</i>
1	The Hon'ble Thiru. Justice V.Parthiban and The Hon'ble Thiru. Justice G.R.Swaminathan	All Division Bench Matters.
2	The Hon'ble Thiru. Justice P.Velmurugan	Criminal Original Petitions – Bail Applications & all other Petitions concerning Bail. All Single Bench Criminal Side matters which are not specifically assigned to any other Court.
3	The Hon'ble Dr. Justice G.Jayachandran	Criminal Original Petitions – Anticipatory Bail Applications and all other Petitions concerning Anticipatory Bail.
4	The Hon'ble Ms. Justice P.T.Asha	All Single Bench Appellate Side and Original Side matters.
5	The Hon'ble Thiru. Justice C.Saravanan	All Single Bench Writ Petitions.

MADURAI BENCH

<i>Sl.No</i>	<i>HON'BLE JUDGES</i>	<i>SUBJECT</i>
1	The Hon'ble Thiru. Justice K.Kalyanasundaram and The Hon'ble Thiru. Justice Abdul Quddhose	All Division Bench Matters.
2	The Hon'ble Thiru. Justice K.Kalyanasundaram	After Division Bench work – All Single Bench Writ and Appellate Side matters.
3	The Hon'ble Thiru. Justice Abdul Quddhose	After Division Bench work – All Single Bench Criminal Side matters.

4. The following Officers are nominated as Vacation Officers for the Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai :-

<i>Sl. No.</i>	<i>PRINCIPAL SEAT AT MADRAS</i>	<i>MADURAI BENCH</i>
1	Tmt. B.Sumaiyah, Deputy Registrar (Digitization-II)	Thiru.D.Pandian, Deputy Registrar (Lok Adalat / Mediation and Conciliation Centre)
2	Thiru. U.Suresh Kumar, Assistant Registrar (Admn.II)	Thiru. G.Balakrishnan, Assistant Registrar (Records)
3	Tmt. B.Vidya, Assistant Registrar (T & P)	Thiru. K.Sundaresan, Assistant Registrar (Per.Admn)

5.The aforesaid Officers are hereby instructed to act as Vacation Officers from **17.10.2020 (Saturday) to 27.10.2020 (Tuesday)** (inclusive of holidays).

6. Notice of any application of urgent matters alone should be presented along with the papers to the Vacation Officers on 20.10.2020 (Tuesday) from 10.30 a.m. to 4.00 p.m. in the Principal Seat at Madras by following the instructions given in Notification No.143/2020 dated 13.07.2020 published in the Cause list of the Principal Seat of Madras High Court, Chennai. The e-mail id of the Vacation Officers is **masbenchvac1@gmail.com**.

7. Notice of any application of urgent matters alone should be presented along with the papers to the Vacation Officers on 20.10.2020 (Tuesday) from 10.30 a.m. to 4.00 p.m. in the Madurai Bench of Madras High Court, Madurai

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by following the instructions in Notification No.105/JUDL/2020 dated 15.07.2020 published in the Cause list of the Madurai Bench of Madras High Court, Madurai. The e-mail id of the Vacation Officers is **mdubenchvac1@gmail.com**.

8. The method of hearing of cases being followed now in the Madras High Court (Principal Seat and Madurai Bench) will be applicable for the Dussehra Holidays Sitting, 2020.

9. For the bail petitions, Lower Court bail order should be enclosed along with the petitions.


10. Sitting of the Vacation Court will be from **10.30 a.m. to 4.45 p.m.**, on **22.10.2020 (Thursday)** in the High Court, Madras and Madurai Bench of Madras High Court, Madurai.

11. The Registry (both the Principal Seat at Madras & Madurai Bench of Madras High Court, Madurai) will work from 10.00 a.m. to 4.45 p.m., on all working days during Dussehra Holidays-2020, except on the Court sitting day, on which day, the Registry will function from 10.00 a.m. to 5.45 p.m., or till the rising of the Court, whichever is later.

HIGH COURT, MADRAS
DATED: 15.10.2020

Sd/- C.KUMARAPPAN
REGISTRAR GENERAL

//True copy / Forwarded / By order//

R. 
Assistant Registrar (Admn.III)

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To

01. All the Hon'ble Judges (for information).
02. All the Registrars, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
03. All the Officers, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
04. The Secretary to His Excellency The President of India, New Delhi.
05. The Secretary General, Supreme Court of India, New Delhi.
06. The Chief Secretary to Government, Secretariat, Chennai 9.
07. The Private Secretary to His Excellency The Governor of Tamil Nadu, Raj Bhavan, Guindy, Chennai.
08. The Chief Secretary to Government of Puducherry, Puducherry.
09. The Secretary to Government, Home Department, Secretariat, Chennai-9.
10. The Registrar General, Allahabad High Court @ Allahabad.
11. The Registrar General, Andhra Pradesh High Court @ Amaravathi.
12. The Registrar General, Bombay High Court @ Mumbai.
13. The Registrar General, Calcutta High Court @ Kolkatta.
14. The Registrar General, Chhattisgarh High Court @ Bilaspur.
15. The Registrar General, Delhi High Court @ New Delhi.
16. The Registrar General, Gauhati High Court @ Guwahati.
17. The Registrar General, Gujarat High Court @ Ahmedabad.
18. The Registrar General, Himachal Pradesh High Court @ Simla.
19. The Registrar General, Jammu and Kashmir High Court @ Srinagar / Jammu.
20. The Registrar General, Jharkhand High Court @ Ranchi.
21. The Registrar General, Karnataka High Court @ Bangalore.
22. The Registrar General, Kerala High Court @ Kochi.
23. The Registrar General, Madhya Pradesh High Court @ Jabalpur.
24. The Registrar General, Manipur High Court @ Imphal.
25. The Registrar General, Meghalaya High Court @ Shillong.
26. The Registrar General, Odisha High Court @ Cuttack.
27. The Registrar General, Patna High Court @ Patna.
28. The Registrar General, Punjab and Haryana High Court @ Chandigarh.
29. The Registrar General, Rajasthan High Court @ Jodhpur.
30. The Registrar General, Sikkim High Court @ Gangtok.
31. The Registrar General, Telangana High Court @ Hyderabad.
32. The Registrar General, Tripura High Court @ Agartala.
33. The Registrar General, Uttarakhand High Court @ Nainital.
34. The Secretary, Bar Council of Tamil Nadu & Puducherry, High Court, Madras.

35. The Secretary, Madras High Court Advocates' Association, High Court, Madras.
36. The Secretary, Madras Bar Association, High Court, Madras.
37. The Secretary, Women Lawyers Association, Madras.
38. The Secretary, Law Association, Madras.
39. The Secretary, Madurai Bench of Madras High Court Bar Association, Madurai.
40. The Secretary, Madurai Bench High Court Advocates' Association, Madurai.
41. The Secretary, Madurai Women Lawyers' Association, Madurai.
42. The Secretary, Madras High Court Madurai Bench Advocates' Association, Madurai.
43. The Secretary, Madurai Bar Association of Madurai Bench of Madras High Court, Madurai.
44. Thiru E. Om Prakash, Senior Advocate, Secretary, Rules Committee, No.148, New Addl. Law Chambers, High Court Buildings, Chennai - 600104
45. The Organising Secretary, Tamil Nadu Mediation and Conciliation Centre, High Court Buildings, Madras.
46. The Director/Asst. Director, Tamil Nadu State Judicial Academy, Chennai/Madurai/ Coimbatore
47. All the Principal District Judges/District Judges/District Judge-cum-Chief Judicial Magistrate.
48. The Principal Judge, City Civil Court, Chennai.
49. The Principal Judge, Family Court, Chennai
50. The Chief Judge, Court of Small Causes, Chennai.
51. The Presiding Officer, Principal Labour Court, Chennai.
52. The Presiding Officer, Industrial Tribunal, Chennai.
53. The Special Judge, Spl. Court for EC & NDPS Act Cases, Chennai.
54. The Chairman, State Transport Appellate Tribunal, Chennai.
55. The Chairman, Sales Tax Appellate Tribunal, Chennai.
56. The Member/Secretary, Tamil Nadu State Legal Services Authority, High Court Campus, Madras 104.
57. The Chief Judge, Puducherry.
58. All the Chief Judicial Magistrates in the State of Tamil Nadu.
59. The Chief Metropolitan Magistrate, Egmore, Chennai.
60. The Chief Judicial Magistrate, Puducherry.
61. The Official Liquidator, 'Corporate Bhavan', 2nd floor, No.29, Rajaji Salai, Chennai-1.
62. The Administrator General and Official Trustee, High Court Campus, Chennai.
63. The Registrar, Income Tax Appellate Tribunal, Rajaji Bhavan, Chennai 90.
64. The Registrar, Central Administrative Tribunal, City Civil Court Bldgs, Chennai.

65. The Registrar, State Consumer Disputes Redressal Commission, Fazer Bridge Road, V.O.C. Nagar Part Town, Chennai-3
66. The Registrar, Armed Forces Tribunal, Regional Bench, No.1A (Old MH Complex), Rudhra Road, St. Thomas Mount, Chennai-16.
67. The Accountant General, Anna Salai, Chennai- 18.
68. The Pay and Accounts Officer, High Court Campus, Madras.
69. The Sub Pay and Accounts Officer, Madurai Bench of Madras High Court Campus, Madurai.
70. The Chief Posting Clerk, High Court, Madras.
71. The Director of Stationery and Printing, Government Press, Chennai.
72. The Works Manager, Govt. Central Press, Chennai -79.
73. The Dy. Works Manager, Government Press, High Court Buildings, Madras.
74. The Curator, High Court Museum, High Court, Madras.
75. All the Heads of Section, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
76. The Telephone Operator, High Court, Madras.
77. The Notice Boards, High Court, Madras/Madurai Bench.
78. The Record Keeper, A.D. Records, High Court, Madras.

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